

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**



**O.A. No. 1842/2015
M.A. No. 493/2016**

New Delhi, this the 17th day of December, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Dr. G. Senthilvel,
S/o K. Govindaraju,
Aged about 43 years
Research Officer (Siddha)
Central Council for Research in Siddha,
Ministry of AYUSH,
B-Block, GPO Complex, INA
New Delhi-110023.

.. Applicant

(By Advocate : Shri Yogesh Sharma)

Versus

1. The Secretary,
Ministry of AYUSH,
B-Block, GPO Complex,
INA, New Delhi-110023.
2. The Director General,
Central Council for Research in Siddha,(CCRS)
O/at, SCRI Building Campus,
Arumbakkam, Chennai-600106.

.. Respondents

(By Advocate : Shri Vijendra Singh)



O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman

Learned counsel for the applicant submits that they have realised that the respondent Organisation is not the one, amenable to the jurisdiction of this Tribunal and, accordingly, seeks permission to withdraw the O.A., so that the applicant can pursue the remedy before the appropriate forum.

2. Permission is accorded. The O.A. is dismissed as withdrawn, leaving it open to the applicant to pursue the remedies, in accordance with law. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/